



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 16th May, 2023

NOTICE

Please take notice that the following matters listed on 17.05.2023 in the Court of Chairperson will not be taken up. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1192 & 1193 of 2022 (PH)	Sandeep Gupta Vs. JM Financial Asset Reconstruction Company Ltd. & Anr. With	Kumar Anurag Singh	Vimal Kirti Singh Siddharth Garg Devausiti Shruti Pandey Pooja Mahajan
2.	Comp. App. (AT) (Ins) No. 1271 of 2022 (PH)	Asian Hotels (East) Ltd. & Ors. Vs. Yes Bank Ltd. & Anr. With	Suman Khaitan	Hasmat Nabd Mohit Nagpal-R1 Vimal Kirti Singh Pooja Mahajan
3.	Comp. App. (AT) (Ins) No. 1341 of 2022 (PH)	Asian Hotels (East) Ltd. & Ors. Vs. JM Financial Asset Reconstruction Company Ltd. & Ors. With	Suman J. Khaitan	Hashmat Nabi-R1 Pooja Mahajan Savar Mahajan Durga Prasad Siddharth Garg

Website: www.nclat.nic.in

4.	Comp. App. (AT) (Ins) No. 1338 & 1339 of 2022 (PH)	Sudhir Gupta Vs. JM Financial Asset Reconstruction Company Ltd.	Gurcharan Singh	Durga Prasad Vimal Kirti Singh Siddharth Garg
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By order of Hon'ble Chairperson

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Registrar